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ITEM NO.MM-B

Court No.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. NO. of 2013 IN WRIT PETITION (CIVIL) NO(s). 243 OF 2013

NIMT INSTITUTE OF EDUCATION

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.,directions and office report)

Date: 17/05/2013 This matter was mentioned today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
Mr. D.P. Pande, Adv.
Mr. Maneesh Dubey, Adv.
Mr. Manish K.Bishnoi,Adv.

For Respondent(s) Mr. Ameet Singh, Adv.
Mr. Praveen Swarup, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter on Tuesday, the 21st May, 2013.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master